

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. SHREEM CORPORATION LTD
(Engaged in Trading, Regd office at Mumbai)

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. SHREEM CORPORATION LTD PAN: ACXFS9389K CIN: U74999MH2008PLC177416
2.	Address of the registered office Address other than R/o	- Flat No. 101, OG-III, Oberoi Garden, Thakur Village Off Western Express Highway, Kandivali (E), Mumbai City MH 400101 - NA
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	- Land with Incomplete building structure at S.No. 13/4, 13/5, 13/6, 13/7 & 11/1 part at Vil Pasthal, Tarapur road, Boisar, Tal. Palghar, Dist. Palghar (Land – 7,400 square meters ,Plinth area 8,521.98 Sq. meters, G+3 RCC structures) - Land with commercial building “Solaris” bearing City Survey no. 98(A) 98(A pt), 100/1 and 101/1, Powai, Village-Tungva, Saki Vihar Road, Andheri (East), Mumbai -72 (Plot area 5,213.90 Sq. Meters , Built area 3,27,658 SFT) – Basement+Ground+12 floors) - 8,600 Sq. Meters Commercial Plot Bearing 43/A Survey Numbers (s) situated at Plot no. 30/1E along constructed shopping complex on Mumbai Ahmedabad Road, Village Sutarpada Talasari.
5.	Installed capacity of main products/ services	This company is engaged in trading
6.	Quantity and value of main products/ services sold in last financial year	According to ROC data, the most recent available financials with RP are during FY 2014-15. As per the FY 2014-15 Revenue from operations : Rs.76.23 lakh
7.	Number of employees/ workmen	According to the records/books of accounts, there are no workers and employees as on Insolvency commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The Resolution Applicant can get the said information by sending an email to RP at cirp.scol@gmail.com / nvsheth@mkindia.com

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<ol style="list-style-type: none"> 1. Minimum Turnover of INR 50 Crores (Rupees Fifty Crore Only) at the group level or Net worth of Rs.25 Crore (Twenty-five Crore only) or Adjusted Tangible Net worth Rs. 20 Crore (Twenty crore only) as per the latest audited financial statements. 2. Good track record of financial health 3. Sec.29A of the IBC shall be complied.
10.	Last date for receipt of expression of interest	22 nd October 2023
11.	Date of issue of provisional list of prospective resolution applicants	24 th October 2023
12.	Last date for submission of objections to provisional list	29 th October 2023
13.	Date of issue of final list of prospective resolution applicants	31 st October 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31 st October 2023
15.	Last date for submission of resolution plans	30 th November 2023
16.	Process email id to submit EOI	cirp.scol@gmail.com

Signature of the Resolution Professional: **IP Naren Sheth**

Registration Number of the Resolution Professional: **IBBI/IPA-001/IP-P00133/2017-18/10275**

Registered Address of the Resolution Professional:

**1014, PRASAD CHAMBER, TATA ROA DNO.1,
OPERAHOUSE, MUMBAI 400004**

For (Name of the Corporate Debtor):

M/S. SHREEM CORPORATION LTD.



Date: 07th **October 2023**

Place: Mumbai